

have been released on bail but I have no definite information.

Shri Morarka: May I know whether there is any charge against any Government officer and also whether any Government officer has been suspended in this case?

Shri G. B. Pant: I understand from the report that I have received that one Government officer of an inferior grade is involved in this matter but I do not know whether any definite finding has been reported to the Ministry concerned or not because the investigation has just been completed.

Shri Morarka: May I know whether this case has been registered in the court and whether prosecution has been launched?

Shri G. B. Pant: It is likely to be launched shortly.

Neyveli Thermal Power Station

*462. { ⁺ Shri Oza:
Shri Subbiah Ambalam:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether delivery of equipment, plant and machinery for constructing the thermal power station at Neyveli, by M/s. Technoexport, Moscow, has commenced; and

(b) if so, the extent of the supply so far effected?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No.

(b) Does not arise.

Coal Open Cast Mine

*463. { ⁺ Shri Nagi Roddy:
Shrimati Parvathi Krishnan:
Shri Warrior:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 413 on the 13th August, 1959 and state:

(a) whether the project report of the Coal Open Cast Mine to be built in Madhya Pradesh has been received from M/s. Technoexport Moscow; and

(b) the number of Indian engineers who were associated in the preparation of the report?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) Four.

Gas Turbine Project

*464. **Shri Narasimhan:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state whether Second Tata Committee have met and made its final recommendation on the location of the Gas Turbine Project?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Not yet, Sir.

Shri Narasimhan: When was the idea of having research on this subject first mooted?

Shri Humayun Kabir: The idea was first mooted in 1953 but the committee to which it was referred advised against any research in this country and it was only about one year that the original proposals were revised.

Shri Narasimhan: When was it re-mitted to the Second Tata Committee?

Shri Humayun Kabir: It was re-mitted to this Committee again on 31st March, 1959.

Shri Narasimhan: Why is it that the matter is kept pending for so many years?

Shri Humayun Kabir: I have just now informed the hon. Member that though there was a suggestion in 1953, the expert committee advised against any such research in view of the fact that almost astronomical figures of money are required. This was being done in other countries and